

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO.1286
TO BE ANSWERED ON 11th FEBRUARY 2026

Implementation and beneficiaries of the yuva sahakar scheme

1286. Shri Aditya Prasad:

Will the Minister of Cooperation be pleased to state:

- (a) the details of the steps taken by National Cooperative Development Corporation (NCDC) to implement the Yuva Sahakar Schemes across every region of the country;
- (b) the number of beneficiaries of this scheme and the details of the accumulated amount, State-wise, particularly for the State of Jharkhand; and
- (c) whether special incentives are provided to women, Scheduled Castes and Scheduled Tribes under this scheme, if so, the details thereof ?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) National Cooperative Development Corporation (NCDC), a statutory corporation under the administrative control of Ministry of Cooperation as part of its mandate of encouraging new cooperatives under start-up India and stand-up India programmes aimed at promoting young entrepreneurs implements “Yuva Sahakar – Cooperative Enterprise Support and Innovation Scheme”. The scheme aims to encourage newly formed cooperative societies with new and / or innovative ideas and provides assistances to cooperative societies which have been operational for a minimum of three months. Under the Scheme, NCDC provides 2% interest subvention on the rate of interest on term loan besides easy financing.
- (b) The number of beneficiary members under the scheme and the details of the amount disbursed, including state-wise data is as per **Annexure I**. NCDC funding is project based against application. No proposal has been received under the Scheme from any cooperative in Jharkhand.
- (c) The scheme has relaxed norms with regard to eligibility criteria for cooperatives in North East region, cooperatives with 100% women/ SC/ ST/ PwD members and cooperatives in Aspirational Districts as identified by NITI Aayog. Under Yuva Sahakar Scheme, Cooperative societies are required to contribute 30% of the project cost as equity. However to increase and encourage participation from women, Scheduled Caste (SC), Scheduled Tribe (ST) cooperatives and cooperatives of North East region and Aspirational Districts, the required contribution is only 20% of the project cost.

Annexure I**(Rs. In lakhs)**

Year	State	Amount Disbursed	No. of Members Benefitted
2019-20	Andhra Pradesh	9.90	50
2020-21	Kerala	26.66	3252
	Andhra Pradesh	6.98	50
	Total	33.64	3302
2022-23	Andhra Pradesh	14.75	50
	Uttar Pradesh	10.00	304
	Total	24.75	354
2023-24	Bihar	38.79	300
	Rajasthan	3.60	3001
	Uttar Pradesh	23.92	1907
	West Bengal	70.00	NA
	Total	136.31	5208
2024-25	Bihar	38.79	300
	Madhya Pradesh	27.08	6172
	Rajasthan	10.22	3245
	Uttar Pradesh	63.88	69
	Uttarakhand	25.95	1224
	Total	165.91	11010
2025-26*	Madhya Pradesh	51.55	3648
	Rajasthan	2.37	3245
	Uttarakhand	8.48	357
	Total	62.40	7250
Grand Total		432.92	27174

***upto 31/12/2025**